

APPEAL NO. 346 OF 2018 &
IA NO. 1364 OF 2018

Learned counsel appearing for the Appellant prays for two weeks' time to file rejoinder to the reply filed by the Respondents.

Submission made by the learned counsel appearing for the Appellant as stated supra, is placed on record.

Learned counsel appearing for the Appellant is permitted to file rejoinder on or before 14.03.2019 after duly serving copy on the other side.

List the matter on **25.03.2019** as agreed by the learned counsel appearing for both the parties.

(Ravindra Kumar Verma)
Technical Member
Bn/kt

(Justice N. K. Patil)
Judicial Member